

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of decision: 21-11-1995

CP No. 136/94 (OA No. 1059/92)

Ramji Lal

.. Petitioner

VERSUS

M.Sarajuddin and Anrs.

.. Respondents

CORAM:

HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

HON'BLE MR. O.P.SHARMA, MEMBER (ADMINISTRATIVE)

For the Petitioner

.. Mr. S.Kumar

For the Respondents

.. Mr. S.K.Kalia, CLA
Departmental Rep.

ORDER

PER HON'BLE MR. GOPAL KRISHNA, VICE CHAIRMAN

Petitioner Ramji Lal has filed this Contempt Petition under Section 17 of the Administrative Tribunals Act, 1985, with the averment that a period of more than 6 months has elapsed but no action has been taken by the respondents for implementing the judgement of this Tribunal in OA No. 1059/92 (OA 452/87) dated 30-9-93.

2. We have heard the learned counsel for the petitioner and Shri S.K.Kalia, CLA, departmental representative for the respondents and have carefully gone through the records.

3. It is stated by the respondents in their additional reply that by order dated 12-9-95 (Ann.R2), the applicant has been given the benefit of fixation w.e.f. the date which has been referred to in the aforesaid judgement and after giving proforma fixation from the said date, the actual payments are to be paid from one year prior to the date of presentation of the OA. It is also stated in the additional reply that the petitioner may collect his dues from the accounts section and in case of failure to collect such payment, the administration will make such arrangements

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to send to him in due course of time. It is further stated that to avoid delay in payment, the applicant should himself collect the dues from the Divisional Pay Cashier. In case the applicant is aggrieved by the order Ann.R.2, he shall be at liberty to file an OA. So far as contempt is concerned, we are of the opinion that the same is not made out since the order has been complied with by the respondents.

4. The contempt petition is, therefore, dismissed.

Notices issued are discharged.

(O.P.Sharma)
Member (A)

G.K.K.N.
(Gopal Krishna)
Vice-Chairman